(b) whether it is a fact that Government is likely to miss the said targets;

[31 December, 2018]

- (c) if so, the details thereof and the reasons therefor;
- (d) the total length of highways targeted and constructed in the State of Odisha during the above period; and
- (e) the measures taken by Government to achieve the targets during the remaining period of the year?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) Ministry has set the target of 10000 km i.e. 27.40 km per day for the financial year 2018-19 and 5759 km with a rate of 24 km per day has been achieved as on 30th Nov. in 2018-19.

- (b) No, Sir.
- (c) Do not arise.
- (d) to (e) Ministry has set the target of 709 km. for the year 2018-19 and constructed 205 km as on 30th Nov., in 2018-19 in the state of Odisha. The target are set on yearly basis and to ensure achievement of the targets, regular meetings are held with project developers, State Governments and contractors and various steps are taken to expedite construction which include streamlining of land acquisition process and environment clearances, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc.

## Improvement in road connectivity

†2021. SHRIMATI KANTA KARDAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Central Government has asked State Governments for improving road connectivity to ensure industrial development;
  - (b) if so, the reactions of State Governments thereon, State-wise;
- (c) whether Government has extended financial assistance to Uttar Pradesh towards improvement in road connectivity, during last three years and current year; and
  - (d) if so, the details thereof, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

<sup>†</sup> Original notice of the question was received in Hindi.

The Ministry had taken up detailed review of NHs network with a view to develop the road connectivity to Border areas, development of Coastal roads including road connectivity for Non-Major ports, improvement in the efficiency of National Corridors, development of Economic Corridors, along with integration with Sagarmala, etc., under Bharatmala Pariyojana in consultation with State Governments, concerned Ministries/Departments of Central Government including Department of Industrial Policy and Promotion (DIPP). Development of important Industrial Corridors is also a part of this initiative. The Cabinet Committee on Economic Affairs (CCEA) approved the investment proposal for Phase-I of "Bharatmala Pariyojana" during its meeting held on 24.10.2017.

(c) and (d) Year-wise allocations of funds for development and maintenance of NHs during last three years and current year for the State of Uttar Pradesh and expenditure incurred are as follows:-

(₹ in crore)

Unstarred Questions

Year	Development		Maintenance and Repair		
	Allocation	Expenditure	Allocation	Expenditure	
2015-16	1530.34	1527.74	229.85	229.21	
2016-17	1849.02	1820.85	140.27	119.81	
2017-18	1110.79	1106.96	88.53	56.51	
2018-19 (So far)	1763.46	1536.62	70.59	32.37	

Apart from this, the Ministry also allocates funds for development of State Roads (non-Rural) under the Central Road Fund (CRF) Scheme and Economic Importance and Inter State Connectivity (EI&ISC) as per provisions of the CRF Act, 2000 amended by the Finance Act from time to time. Year-wise accrual/allocation of funds under CRF, EI&ISC schemes during last three years and current year for the State of Uttar Pradesh and release/expenditure are as follows:-

(₹ in crore)

Year	CRF		EI&ISC	
	Accrual/Allocation	Release <sup>§</sup>	Allocation	Expenditure
2015-16	227.69	227.69	*	68.77
2016-17	569.23	219.71	5.00	1.04
2017-18	587.07	890.24	115.00	103.29
2018-19 (So far)	655.91	655.91	95	67.47

<sup>\*</sup> State-wise allocation not made.

S Release may be more than Accrual for the year due release of unspent balance of previous years. However, none of the above schemes are Central Assistance Schemes.